

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2049  
ANSWERED ON:22.11.2010  
EPF WITHDRAWAL  
Acharia Shri Basudeb

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of Employees Provident Fund (EPF) withdrawal claims received by Employees Provident Fund Organisation (EPFO) during the last three years;
- (b) the number out of them withdrew EPF; and
- (c) the reasons for such large scale requests and withdrawal of EPF amount?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): The total number of employees Provident Fund (EPF) withdrawal claims received by employees Provident Fund Organisation (EPFO) and settled during the year 2007-2008, 2008-2009 and 2009-2010 is given in Annexure-I, Annexure-II and Annexure-III.

(c): The large scale withdrawals could be for many reasons including:-

- (i) Partial withdrawals as per the scheme provisions.
- (ii) Withdrawals due to discontinuation of existing job.
- (iii) Due to retirement etc.